

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.10833 of 2020

(Arising out of OIO-MUN-CUSTM-000-COM-05-20-21 dated 10/09/2020 passed by Commissioner of Central Excise, Customs and Service Tax-MUNDRA)

LAESEN & TOUBRO LIMITED

.....Appellant

501, Sakar Complex I, Ashram Road, Navrangpura
Ahmedabad, Ahmedabad, Gujarat

VERSUS

C.C.-MUNDRA

.....Respondent

Office Of The Principal Commissionerate Of Customs, Port User Buld. Custom House Mundra,
Mundra
Kutch, Gujarat-370421

APPEARANCE:

Shri Vishal Agarwal, Mrs. Dimple Gohil & Shri Abhishek Deodhar- Advocates for the Appellant

Shri Vinod Lukose, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 02.02.2021

DATE OF DECISION: 24.05.2021

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10832 of 2020.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha